

ITEM NO.301

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1135/2020

ADITYA DUBEY (MINOR) & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 98165/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 150881/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 149458/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 152069/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 152068/2021 - INTERVENTION APPLICATION  
IA No. 151957/2021 - INTERVENTION APPLICATION  
IA No. 150880/2021 - INTERVENTION APPLICATION  
IA No. 149457/2021 - INTERVENTION APPLICATION  
IA No. 153451/2021 - INTERVENTION APPLICATION  
IA No. 148255/2021 - INTERVENTION APPLICATION  
IA No. 150968/2021 - INTERVENTION/IMPLEADMENT)

Date : 02-12-2021 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Vikas Singh, Sr.Adv.  
Mr. Nikhil Jain, AOR  
Mr. Meenesh Dubey, Adv.  
Ms. Deepeika Kalia, Adv.  
Mr. Satya Prakash, Adv.  
Mr. Vinod Kr. Jain, Adv.  
Mr. Satwik Mishra, Adv.  
Mr. Pramod Kumar, Adv.

For Respondent(s) Mr. Tushar Mehta, SG  
Ms. Aishwarya Bhati, ASG  
Mr. Rajat Nair, Adv.  
Ms. Archana Pathak Dave, Adv.  
Ms. Suhashini Sen, Adv.  
Mr. Navanjay Mahapatra, Adv.  
Mr. Gurmeet Singh Makker, AOR

- For GNCTD** Dr. A.M. Singhvi, Sr. Adv.  
Mr. Rahul Mehra, Sr. Adv.  
Ms. Jyoti Mendiratta, AOR
- Ms. Uttara Babbar, AOR
- For State of Punjab** Mr. D.S. Patwalia, AG, Punjab  
Ms. Ranjeeta Rohatgi, AOR  
Mr. Anirudh Bakhru, Adv.  
Mr. Gauravjit Patwalia, Adv.
- For State of U.P.** Mr. Ranjit Kumar, Sr. Adv.  
Mr. Ravindra Raizada, Sr. Adv./AAG  
Ms. Garima Prasad, Sr. Adv./AAG  
Mr. Rajeev Kumar Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Mr. Anurag Tiwari, Adv.  
Mr. Kamlendra Mishra, AOR
- For State of Haryana** Mr. Maninder Singh, Sr. Adv.  
Mr. Anil Grover, AAG, Haryana  
Ms. Noopur Singhal, Adv.  
Mr. Rahul Khurana, Adv.  
Mr. Satish Kumar, Adv.  
Mr. Sanjeev Prakash Upadhyay, Adv.  
Mr. Sanjay Kumar Visen, AOR
- For State of Raj.** Dr. Manish Singhvi, Sr. Adv.  
Mr. Arpit Parkash, Adv.  
Mr. Sandeep Kumar Jha, Adv.
- Mr. Kaushal Yadav, AOR  
Mr. Kamlesh Kumar Maurya, Adv.  
Mr. Nandlal Kumar Mishra, Adv.  
Mr. Shafik Ahmed, Adv.  
Mr. Vivekanand Rana, Adv.  
Mr. Vishal Tiwari, Adv.  
Mr. Shiv Kumar Tripathi, Adv.  
Mr. H.S. Sachdeva, Adv.  
Mr. Ajay Kumar, Adv.
- Mr. Haresh Raichura, AOR  
Ms. Saroj Raichura, Adv.  
Mr. Kalp Raichura, Adv.  
Mr. Rajat Vats, Adv.
- Mr. Rakesh Dahiya, AOR  
Mr. Aditya Dahiya, Adv.  
Mr. Ravi Swami, Adv.  
Mr. Bhudev Prasad Vaishnav, Adv.
- Mr. Anilendra Pandey, AOR  
Mr. Charanpal Singh Bagri, Adv.

Dr. Gurjit Kaur Jassar Bagri, Adv.  
Mr. Sandeep, Adv.  
Mr. Manoj Kumar, Adv.  
Mr. Raju sonkar, Adv.

Mr. Rahul Shukla, Adv.  
Mr. Kumar Dushyant Singh, AOR

Mr. Chirayu Jain, Adv.  
Mr. Shivendra Singh, AOR

Ms. Sanchita Ain, AOR

Mr. Manish Kumar, Adv.  
Mr. Nakul Jain, Adv.  
Mr. Piyush Kaushik, Adv.  
Mr. Amit Kumar, Adv.  
Mr. Utkarsh Sharma, Adv.  
Mr. Hayat Ahluwalia, Adv.  
Ms. Divya Roy, AOR

Mr. V.N. Sharma, Adv.  
Mr. Vishal Sharma, Adv.  
Mr. Mukesh Verma, Adv.  
Mr. Yash Pal Dhingra, Adv.

UPON hearing the counsel the Court made the following

**O R D E R**

Heard Mr. Vikas Singh, learned senior counsel appearing on behalf of the petitioners, Mr. Tushar Mehta, learned Solicitor General appearing on behalf of the Union of India, Dr. A.M. Singhvi, learned Senior counsel appearing on behalf of the Government of National Capital Territory of Delhi and Mr. Ranjit Kumar, learned Senior counsel appearing on behalf of the State of Uttar Pradesh.

Learned Solicitor General seeks one more day's time to seek further instructions.

List on 03.12.2021.

To be taken up at 10.00 A.M.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(R.S. NARAYANAN)  
COURT MASTER (NSH)